	WEELKY STATEMNT FOR DESPATCH OF ORDER EXCISE APPEAL BRANCH CESTAT, NEW DELHI-110066 FROM 25.06.2018 To 29.06.2018			
S/NO.	APPEAL NO.	ORDER NO.	DATE OF ORDER RECIVED FROM THE PS TO HON'BLE PRESIDENT/VI CE PRESIDENT/ME MBERS	DATE ON WHICH ORDER DESPATCHED
		FINAL ORDER		
1. 2. 3-4. 5-6.	E/50993/2018 E/51022/2018 E/50939-50940/2017 E/51576-51577/2017	FO/52009/2018 FO/52010/2018 FO/52243-52244/2018 FO/52247-52248/2018	28/05/2018 28/05/2018 19/06/2018 19/06/2018	27/06/2018 27/06/2018 27/06/2018 27/06/2018
				Asstt. Registrar Excise Branch-DB

Kind Attention: Now all judicial orders are being suomotu disclosed on CESTAT website as soon as after signature of the Hon'ble Benches on the same day for the facility of the public at large. Thus all the public including parties and RTI application movers may upload these orders from there for their use.